

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O. A. NO. 2482/89

New Delhi this the 13th day of May, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

1) Balbir Singh S/O Molad Singh,
R/O Qr. No. 102-F, Railway Colony,
Northern Railway,
Rewari (Haryana).

2) Rattan Lal S/O Chandgi Ram,
R/O Mchalla Vaidwara,
Distt. Rewari, Haryana. ... Applicants

By Advocate Shri V. P. Sharma

Versus

1) Union of India through
General Manager,
Northern Railway,
Baroda House, New Delhi.

2) The Secretary, Railway Board,
Rail Bhawan, New Delhi.

3) The Divisional Railway Manager,
Northern Railway,
Bikaner. ... Respondents

By Shri D. S. Mahendru, Proxy for Shri
P. S. Mahendru, Advocate

O R D E R

Hon'ble Mr. Justice V. S. Malimath -

Shri V. P. Sharma, learned counsel for the
petitioners submits that this application has become
infructuous. The same is accordingly dismissed.

P. T. Thiruvengadam

(P. T. Thiruvengadam)
Member (A)

V. S. Malimath
(V. S. Malimath)
Chairman

/as/